

ID No. 62410/16  
FIR No. 413/13  
PS: Nihal Vihar  
State Vs. Vicky  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Order dated 04.11.2019 be complied with afresh for NDOH.

Put up for further proceedings on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 65780/16  
FIR No. 520/14  
PS: Maya Puri  
State Vs. Raju Sahani  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety for NDOH.

Issue summons to RPWs for NDOH.

Put up for appearance of the accused and PE on 21.11.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 72620/16  
FIR No.715/14  
PS: Nihal Vihar  
State Vs. Imran Saifi Etc.  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety and Ld. counsel for NDOH.

Issue summons to RPWs for NDOH.

Put up for appearance of the accused and PE on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 3127/18  
FIR No.017147/17  
PS: Nihal Vihar  
State Vs. Cancellation  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-19 lock down, be complied with afresh for NDOH.

Put up for further proceedings on 28.11.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 1548/18  
FIR No. 003860/17  
PS: Maya Puri  
State Vs. Lakhvinder @ Sukhi @ Gora  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety  
and Ld. Counsel for NDOH.

Put up for appearance of the accused and further  
proceedings on 28.11.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 3411/18  
FIR No. 251/17  
PS: Nihal Vihar  
State Vs. Pradeep Singh  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety and Ld. Counsel for NDOH.

Put up for appearance of the accused and further proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 8079/18  
FIR No. 165/16  
PS: Nihal Vihar  
State Vs. Vikash  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety for NDOH.

Put up for appearance of the accused and further proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 8564  
FIR No. 216/18  
PS: Maya Puri  
State Vs. Gaurav @ Chikana  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety for  
NDOH.

Put up for appearance of the accused and further  
proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**



ID No. 6858/19  
FIR No. 184/18  
PS: Maya Puri  
State Vs. Arun Kumar @ Kake  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

Put up for further proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 8491/19  
FIR No.172/18  
PS: Maya Puri  
State Vs. Pawan Jain  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

Put up for further proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 8770/19  
FIR No. 822/18  
PS: Nihal Vihar  
State Vs. Harbans Singh  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**


**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety for NDOH.

Put up for appearance of the accused and consideration on charge on 12.10.2020.

  
(Pankaj Arora)  
MM-03(West)/THC/Delhi  
29.08.2020

ID No. 8835/19  
FIR No. 652/19  
PS: Nihal Vihar  
State Vs. Anand Kumar Etc.  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**


**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as to his surety for  
NDOH.

Put up for appearance of the accused and further  
proceedings on 28.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 1084/20  
FIR No.293/19  
PS: Nihal Vihar  
State Vs. Pawan  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

Put up for further proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 1377/20  
FIR No. 683/18  
PS: Nihal Vihar  
State Vs. Ajit Singh @ Bobby Etc.  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-19 lock down, be complied with afresh for NDOH.

Put up for further proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 2097/20  
FIR No. 268/19  
PS: Nihal Vihar  
State Vs. Arjun Chaudhary Etc.  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Charge sheet perused.

It is observed that opinion regarding nature of injury received, is not obtained on MLC of the injured namely Sh. Sanjay Prasad.

Issue court notice to the ACP concerned as well as SHO concerned, who forwarded the charge sheet, and IO concerned to appear in person and furnish the explanation as to why the present charge sheet is filed without obtaining the opinion on MLC of the injured namely Sh. Sanjay Prasad for NDOH.

Put up for further proceedings on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 1979/20  
Sarv Pal Singh Vs. Ginni Vs. Mohit  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

Issue court notice to the complainant for NDOH.

Put up for appearance of the complainant and further  
proceedings on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**



ID No. 3414/18  
FIR No. 971/15  
PS: Nihal Vihar  
State Vs. Sanju @ Gullu  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**


**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. Ajay Kumar, Ld. Counsel for the accused is not present  
despite having been telephonically intimated by the Reader  
of this court about court's URL.

Issue court notice to the accused as well as to his surety for  
NDOH.

Put up for appearance of the accused and consideration on  
charge on 14.10.2020.

  
**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 7589/18  
FIR No. 808/17  
PS: Nihal Vihar  
State Vs. Shyam Kumar Mehto  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. Rajesh Kashyap, Ld. Counsel for the accused is not present despite having been telephonically intimated by the Reader of this court about court's URL.

Issue court notice to the accused as well as to his surety for NDOH.

Put up for appearance of the accused and further proceedings on 14.10.2020.



**(PankajArora)  
MM-03(West)/THC/Delhi  
29.08.2020**

ID No. 70218/16  
FIR No. 51/11  
PS: Maya Puri  
State Vs. Manish Sareen @ Manni  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 07.11.2020

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 68282/16  
FIR No. 55/12  
PS: Nihal Vihar  
State Vs. Bhim Yadav  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 07.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 67470/16  
FIR No. 255/12  
PS: Nihal Vihar  
State Vs. Ajit Singh Chadda  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. Ashish Batra, Ld. Counsel for the accused person.

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.



**(Pankaj Arora)  
MM-03(West)/THC/Delhi  
29.08.2020**

ID No. 72993/16  
FIR No.55/10  
PS: Nihal Vihar  
State Vs. Heman Kumar Etc.  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 3122/16  
Dinesh Shokeen Vs. Jai Parkash Chauhan  
PS: Nihal Vihar  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lock down, be complied with afresh for NDOH.

Put up for CE on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No.65336/16  
FIR No. 50/13  
PS: Nihal Vihar  
State Vs.Harish  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.



**(PankajArora)  
MM-03(West)/THC/Delhi  
29.08.2020**



ID No. 65334/16  
FIR No. 193/12  
PS: Nihal Vihar  
State Vs. Gurvinder Singh  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 60582/16  
FIR No. 223/14  
PS: Nihal Vihar  
State Vs.Ravi Goyal  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 67068/16  
FIR No. 101/14  
PS: Nihal Vihar  
State Vs. Mohd. Islam  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 73137/16  
FIR No. 178/15  
PS: Maya Puri  
State Vs. Raju Sahani  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 67122/16  
FIR No. 33/15  
PS: Nihal Vihar  
State Vs.Sraj Khan  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No.67790/16  
FIR No. 162/14  
PS: Nihal Vihar  
State Vs.Suraj Etc.  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 21.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 75303/16  
FIR No. 270/16  
PS: Maya Puri  
State Vs. Suman Dass  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 76713/16  
FIR No. 126/16  
PS: Maya Puri  
State Vs. Jitender Paswan  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


Sh. Chintu Kumar, Ld. Counsel for the accused.

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**



ID No. 3850/17  
FIR No. 438/16  
PS: Nihal Vihar  
State Vs.Siya Ram @ Kale  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 5663/17  
FIR No. 148/17  
PS: Nihal Vihar  
State Vs. Ram Ashish  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No.7606/17  
Rupesh Shockeyet Vs. Joginder Khatri @ Pahalwan  
PS: Nihal Vihar  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lock down, be complied with afresh for NDOH.

Put up for CE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No.355/18  
FIR No. 27/17  
PS: Maya Puri  
State Vs.Ranjeet  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No.5381/18  
FIR No. 509/17  
PS: Nihal Vihar  
State Vs.Rukma Devi  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 5408/18  
FIR No.108/18  
PS: Maya Puri  
State Vs. Kamal Verma  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 9855/18  
FIR No. 592/17  
PS: Nihal Vihar  
State Vs. Hardayal Singh  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

ID No. 3997/19  
FIR No. 600/18  
PS: Nihal Vihar  
State Vs. Sunny  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)  
MM-03(West)/THC/Delhi  
29.08.2020**



ID No.3570/19  
FIR No. 418/19  
PS: Nihal Vihar  
State Vs. Hemant Singh @ Hukka  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lock down, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**

CC No. 2299/17  
Navneet Kumar Vs. Sanjay Gautam  
PS: Maya Puri  
29.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

Issue court notice to the complainant for NDOH.

Put up for appearance of the complainant and further proceedings on 21.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**29.08.2020**